

Ration Allocation for Sultanpuri

7457. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether the ration allocation for Sultanpuri had been cut by half since December, 1980 and whether Samaj Vikas Samiti made numerous representations to the Commissioner Food and Supplies and Lt. Governor; if so, action taken on them;

(b) whether the staff both field as well as ministerial should not be subjected to rotation after every two years' stay so as to check the formation of cliques and vested interest; and have efforts been made to know about the assets possessed by them as to whether they are disproportionate to their known means of income; and

(c) how many letters were received by the Lt. Governor and Civil Supplies Department during the course of the last one year from M.Ps together with the number of them still pending reply and reasons for delay, if any?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF): (a) Rice and resultant atta have been allocated to Sultanpuri area since December, 1980 according to the entitlement of the fair-price shops in that area. However, allocation of wheat and sugar during that period was 60 per cent, 75 per cent and 95 per cent respectively. The representations of the Samaj Vikas Samiti had been considered by the Delhi Administration, and Sultanpuri areas had been allocated sugar and wheat at a higher rate of supply as compared to other areas in Delhi.

(b) Delhi Administration has been rotating the staff after every three years; in a large number of cases, transfers have taken place even after a period of two years or less. Under the provisions of Govt. Servants' Conduct Rules, every gazetted officer is required to furnish every year, returns of property owned by him, and these are scrutinised thoroughly. Similarly, every official is required to inform the competent authority while acquiring any movable or immovable property in his name or in the name of any of his dependent, the cost of which exceeds Rs. 1000/-

(c) 948 letters during the year 1981 and 182 letters from the Members of Parliament during first three months of 1982 were received by the Civil Supplies Department of Delhi Administration. Besides, about 30,000 to 40,000 letters were addressed by the Members of Parliament directly to the uncircle officers. Most of the letters were recommendary in nature for allotment of cement, fair-price shops, kerosene oil depots etc. and did not specifically ask for a reply to be sent. These letters were given due attention by Delhi Administration. There are standing instructions of Food and Supplies Department that such letters should normally be acted upon within a week.

Use of Fat of Mango Kernel as substitute for Cocoa Butter

7458. SHRI SUDHIR KUMAR GIRI: Will the Minister of CIVIL SUPPLIES be pleased to state :

(a) whether it has been brought to the notice of Government that the fat of the mango Kernel can be used as a substitute or cocoa butter; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF): (a) Yes, Sir,

(b) Considering suitability of mango kernel fat for various uses including those as cocoa butter extender or substitute, specification for the mango kernel fat have been laid down. Cash assistance, on export of mango kernel extractions has also been introduced so as to encourage increased production of this fat.

डि० डि० ए० में प्रतिनियुक्ति पर कर्मचारी

7459. श्री राम सिंह शाक्य :

क्या निर्माण और आवास मंत्री यह बताने को कृपा करेंगे कि :

(क) दिल्ली विकास प्राधिकरण में कुल कितने कर्मचारी प्रतिनियुक्ति पर हैं और इन प्रतिनियुक्त कर्मचारियों के पदों

तथा प्रेडों का ब्यौरा क्या है और उन्हें कितनी अवधि के लिए प्रतिनियुक्ति पर रखा गया है तथा क्या डी० डी० ए० का कार्य प्रतिनियुक्ति पर कर्मचारियों को लिये बिना नहीं चल सकता है; और

(ख) इस सम्बन्ध में सरकार द्वारा भविष्य में क्या उपाय किए जाने का विचार है ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भीष्म-नारायण सिंह) :
(क) और (ख). सूचना एकत्र की जा रही है तथा सभा पटल पर रख दी जायेगी ।

**National Price Commission to Suggest
..Prices of Agriculture and Industrial..
Produce**

7460. SHRI CHITTA BASU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to appoint a National Price Commission to fix up the prices of industrial and agricultural goods to ensure parity and protect the farmers from discrimination; and

(b) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) and (b) No, Sir. The Agricultural Prices Commission inter-alia is already taking into account the charges in the terms of trade between agricultural and non-agricultural sectors while recommending procurement/minimum support price of an agricultural commodity.

Irrigated Acreage

7461. SHRI HARINATHA MISRA: Will the Minister of IRRIGATION be pleased to state:

(a) plan-wise and State-wise total irrigated acreage of agricultural land in the country before the beginning of Sixth Five Year Plan; and the total expenditure incurred, State-wise in achieving the irrigated acreage mentioned at above; and

(b) (i) the target of irrigated land fixed for the entire Sixth Plan period, (ii) the amount of money already spent and likely to be spent during the remaining period of the Sixth Plan period, (iii) the names of the irrigation projects (State-wise) proposed to be fully executed during the current Plan period and the irrigation potentialities of each one of them; and the various measures that have been taken or are proposed to be taken in this regard, (iv) whether the Western Kosi canal Project is proposed to be fully executed during the Plan period and; if so, how?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) Two statements showing the State-wise cumulative irrigation potential created at the end of each Plan (Statement-I) and State-wise outlays for major, medium and minor irrigation projects in each Plan period (Statement-II) are laid on the Table of the House. (Placed in Library. See No. LT—3883/82

(b) (i) The target of cumulative potential by the end of Sixth Five Year Plan is 70.6 million hectares.

(ii) The amount spent during first two years of the Sixth Plan is Rs. 3430 crores. An amount of Rs. 7685 crores is likely to be spent during the remaining three year of the Sixth Plan.

(iii) The information is being collected and will be laid on the Table of the House.

(iv) The Western Kosi Canal Project is proposed to be completed by 1987.

रोहणी विकास योजना का क्रियान्वयन

7472. श्री ब्याशम शाक्य : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) रोहणी विकास योजना का क्रियान्वयन कब तक होगा और इस योजना के अन्तर्गत कितनी जमीन का अधिग्रहण